

COURT-II

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

Appeal No. 259 of 2015

Dated: 30th August, 2016

In the matter of:-

Punjab State Power Corporation Ltd.

... Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission

... Respondent(s)

Counsel for the Appellant(s) :

Counsel for the Respondent(s) :

ORDER

The Bench did not assemble today.

The matter is posted for hearing on **27th Oct, 2016.**

(Court Master)

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